

## Declaration of Assets and Liabilities

Year.2016-2017

I **SHASHI PRAKASH**, son/daughter/wife of **SHRI RAM SHARAN PRASAD**, Aged 35 years, belonging to Bihar Veterinary service and presently working as **Private Secretary (Gazetted) to Whip, Rulling Party, Bihar Legislative Assembly, Patna** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

### **A. Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) Sulakshna Bharti (Wife)	Dependant-1 Name Satvik Prakash (Son)	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	35000/-	43000/-	-	-	-
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	S.B.I A/C - 161882/- B.O.I A/C - 83649/- SBI PPF - 350674/-	S.B.I A/C - 165548/- B.O.B A/C - 160335/- AXIS A/C - 32215/- ALLAHABAD A/C - 41550/- BOB PPF - 5000/-	-	-	-
(iii)	Bonds, Debentures and Shares in companies	-	ICICI PRU - 100000/- FRONT LINE EQUITY - 100000/-	-	-	-
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	ICICI PRU - 15000/-ING VYSYA 12100/- LIC - 54669/- YEARLY INSTALLMENT	LIC 26000/- TATA A.I.G - 101880/-, ICICI - 72000/- SBI - SIP - 12000/- YEARLY INSTALLMENT	LIC 21033/- YEARLY INSTALLMENT	-	-
(v)	Motor Vehicles (Details of make, etc.)	HERO HONDA 10000/- HONDA SHINE 35000/- SWIFT V.D.I 650000/-	-	-	-	-
(vi)	Jewelry (give details of weight and value)	M. GIFT - 125 GM GOLD ORNAMENTS AND STONES 14 RATI MARKET VALUE - 4.35 LACS	M. GIFT - 335 GM. GOLD ORNAMENTS AND 750 GM SILVER MARKET VALUE - 9.40 LACS/-	-	-	-
(vii)	Other assets, such as values of claims / interests	2.10 LACS/-	RS. 95000/-	-	-	-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

*Shankar*

**B. Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	SOHGI 1515/2464 6 KATHA 52 LACS	BIHTA (SAMSARA) 4 KATHA 10 DHUR 16 FURKI 5 LAC	-	-	-
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	408, VAMIKA ENCLAVE, MURLICHAK KHAJPURA, DIST. PATNA 1179 SQFT RS. 46 LACS	-	-	-	-
(v)	Others (such as interest in property)	-	-	-	-	-

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each Item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 06-03-2017
(a)	(i) Loans from Banks	B.O.I ANISABAD	Rs. 493002/-
	(ii) Loans from financial institutions	-	-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	-	-
	(b) dues to departments dealing with supply of water	-	-
	(c) dues to departments dealing with supply of electricity	-	-
	(d) dues to departments dealing with telephones	-	-
	(e) dues to departments	-	-

*Antok*

	dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to which Income Tax Return filed. Give also Permanent Account Number (PAN)]	INCOME TAX RS. 16946/- INCOME TAX RETURN FILED FOR THE ASS. YEAR 2016-17 PAN - ALDPP7116L	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

### C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :-  (M/F)

Date of Birth :- 

1	1	0	1	1	9	8	2
---	---	---	---	---	---	---	---

 (DD/MM/YYYY)

Class/Group :-  (A/B/C)

Cadre :-

(Full Name e.g. B.A.S.-Bihar Administrative Service,  
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

**I hereby declare that the above details are true to the best of my knowledge and belief.**

Signature ..... 

Name of Employee: **DR. SHASHI PRAKASH**

Place: **PATNA**

Designation: **Private Secretary (Gazetted)**

Date: **08-03-2017**

Department: **PARLIAMENTARY AFFAIRS**

**Note:** Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.